

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 2738.  
TO BE ANSWERED ON TUESDAY, THE 16<sup>TH</sup> DECEMBER, 2025.**

**REGISTRATION OF STARTUPS**

**2738. KM. SUDHA R:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the number of registered startups that have ceased operations since within a year and State-wise since 2015;
- (b) the main reasons cited for their closure; and
- (c) the number of jobs lost due to closure of these Startups, sector and State-wise since 2015?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

**(a) to (c):** The Government with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments launched the Startup India initiative on 16th January 2016. As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19<sup>th</sup> February 2019, entities are recognized as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As of 31st October 2025, a total of 1,97,692 entities have been recognised as startups.

As on 31<sup>st</sup> October 2025, 6,385 recognised startups are categorized as closed (i.e., dissolved/struck-off), as per the Ministry of Corporate Affairs (MCA) [basis data shared on 11<sup>th</sup> November 2025]. The State/Union Territory (UT)-wise number of entities which are categorized as closed (i.e., dissolved/struck-off) are placed as **Annexure-I**.

The startup closures that occur are generally influenced by factors such as the viability of the business model, alignment with market demands, domestic and global economic conditions, the nature of products and services developed, the ability to attract funding, and other business specific considerations. The data pertaining to job losses due to closure of startups is not centrally maintained by the Government.

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2738 FOR ANSWER ON 16.12.2025.**

The State/UT-wise number of entities which have been recognised as startups by DPIIT categorized as closed (i.e., dissolved/struck-off) as per the Ministry of Corporate Affairs (MCA) data as of 11<sup>th</sup> November 2025 are as under:

<b>State/UT</b>	<b>Number of entities recognised as startups categorized as closed (i.e., dissolved/struck-off)</b>
Andaman and Nicobar Islands	3
Andhra Pradesh	121
Arunachal Pradesh	1
Assam	59
Bihar	96
Chandigarh	27
Chhattisgarh	64
Delhi	737
Goa	29
Gujarat	348
Haryana	306
Himachal Pradesh	14
Jammu and Kashmir	41
Jharkhand	64
Karnataka	845
Kerala	241
Madhya Pradesh	180
Maharashtra	1,200
Manipur	10
Meghalaya	4
Mizoram	3
Nagaland	4
Odisha	117
Puducherry	7
Punjab	50
Rajasthan	211
Sikkim	1
Tamil Nadu	338
Telangana	368
Tripura	9
Uttar Pradesh	598
Uttarakhand	58
West Bengal	231
<b>Total</b>	<b>6,385</b>

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